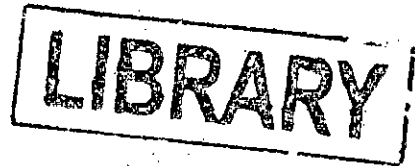


**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**



COURT NO.: 1  
26.03.2021  
C.P.C/350/104/2020  
O.A./350/680/2020



SUDAMA MANDAL & ANOTHER  
-V/S-  
MR SUNEET SHARMA & ORS

ITEM NO:32  
FOR APPLICANTS(S) Adv. :

Mr. B. Bhushan

FOR RESPONDENTS(S) Adv.:

Mr. N. D. Bandyopadhyay

Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for both sides.</p> <p>Ld. counsel for the alleged contemnors submits that the orders of the Tribunal has been complied with and produced a compliance report to that effect.</p> <p>Accordingly, contempt proceedings are dropped. Notices issued, if any, are discharged.</p> <p>It goes without saying that the applicant/petitioner is at liberty to agitate afresh, if further aggrieved.</p> <p>Compliance report is taken on record.</p> <div style="display: flex; justify-content: space-between;"><div style="text-align: center;"> (DR. NANDITA CHATTERJEE) MEMBER(A)</div><div style="text-align: center;"> ( BIDISHA BANERJEE) MEMBER (J)</div></div> <p style="text-align: left;">SS</p>